

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2018/ 286

Date: 10/07/18

Upon selection in the recruitment of Legal Researcher for deputing with Hon'ble Mr. Justice Sanjeev Prakash Sharma, vide letter no. 923 dated 08.05.2018, Shri Rakesh Choudhary has been offered contractual engagement as Legal Researcher to join his duties within seven days but he failed to join the duties in stipulated time.

Therefore, candidature of Shri Rakesh Choudhary for engagement as Legal Researcher, is hereby cancelled with immediate effect.

By Order

10.7.18

REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)05/2018/ 1492

Date: 10/07/18

Copy to:-

1. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Sanjeev Prakash Sharma

10.7.18

REGISTRAR (ADMN.)

Copy also forwarded to the followings for information and necessary action:-

1. Registrar (Admn./Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. System Analyst (DIO), Computer Cell, Rajasthan High Court, Jodhpur with direction to upload the same on official website.
3. Notice Board, Rajasthan High Court Bench, Jaipur.
4. Concerned for information.

10.7.18

REGISTRAR (ADMN.)